

ORISSA HIGH COURT

FILING REPORT AS ON :03/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0010929/2022	SK. ABID VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	//0 () //
2	BLAPL/0010930/2022	BHUPINDAR SINGH VS STATE OF ODISHA	PRATYUSHA NAIDU VS	//0 () //
3	BLAPL/0010931/2022	JIBAN BIKASH PATI VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	JAJPUR TOWN /324 /2022 () //
4	BLAPL/0010932/2022	BABU @ DUSMANTA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	TELKOI /99 /2022 () //
5	BLAPL/0010933/2022	SANDEEP VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /42 /2021 () //
6	BLAPL/0010934/2022	PAPU @ BHANJAKISHORE SAHOO VS STATE OF ODISHA	RAJALAXMI DASH VS	AUL /406 /2022 () //
7	BLAPL/0010935/2022	GANGADHAR PATRA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BERHAMPUR SADAR /415 /2021 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000014/2022
8	BLAPL/0010936/2022	SUSHIL KUMAR MISHRA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	ATHAMALLIK /185 /2022 SPECIAL JUDGE (POCSO), ANGUL(Anugul *) Spl/0000082/2022
9	BLAPL/0010937/2022	GANA@JITU RANJAN PRADHAN VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	MARSHAGHAI /428 /2021 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara *) GR/0000125/2021
10	BLAPL/0010938/2022	GOPAL BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /214 /2022 () //
11	BLAPL/0010939/2022	SANJAY POLAI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /55 /2008 () //

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12	BLAPL/0010940/2022	BIRSHA @ PAKUL SAMAD VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	//0 () //
13	BLAPL/0010941/2022	BIKRAM BISOI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BADABAZAR /161 /2022 () //
14	BLAPL/0010942/2022	BIDESHI @ MAHESWAR GOUDA VS STATE OF ODISHA	LAMBODAR ACHARI VS	SURADA /258 /2022 () //
15	BLAPL/0010943/2022	RAGHUNATH BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	JAGATPUR /365 /2020 () //
16	BLAPL/0010944/2022	BABULI BAGH @ BAGHA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KAKIRIGUMMA /97 /2022 () //
17	BLAPL/0010945/2022	DHANOJ SAMAL VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	BANAPUR P.S. /142 /2022 () //
18	BLAPL/0010946/2022	PANKHRASIUS BARA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 () //
19	BLAPL/0010947/2022	MANGULU @ ABDUL HAMIR KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /130 /2022 () //
20	BLAPL/0010948/2022	MANJULATA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALIAPAL /113 /2022 () //
21	BLAPL/0010949/2022	NARESH UTHANSINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAMUNIGAM /49 /2022 () //
22	BLAPL/0010950/2022	JOGESH SIRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 () //
23	BLAPL/0010951/2022	MUNA @ PABITRA KUMAR BEHERA @ PABITRA BEHERA	PRASANTA KUMAR NANDA	NAYAPALLI P.S. /556 /2022

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		VS	VS	()
24	BLAPL/0010952/2022	STATE OF ODISHA JITENDRA MALLIK	BIKRAM KESHARI BAL	// KISSANNAGAR PS /81 /2020
		VS	VS	()
25	BLAPL/0010953/2022	STATE OF ODISHA SANPATI BINDHANI	MANAS KUMAR CHAND	// / /0
		VS	VS	()
26	BLAPL/0010954/2022	STATE OF ODISHA SUSANTA KUMAR PRADHAN	NIRANJAN PANDA	// BALICHANDRAPUR /231 /2022
		VS	VS	()
27	BLAPL/0010955/2022	STATE OF ODISHA PRASANNA DALEI	RABINDRA NATH PANDA	// / /0
		VS	VS	()
28	BLAPL/0010956/2022	STATE OF ODISHA ARJUN RANA @ KAPIL PATHAK @ RAHUL	JAYADEBA BEHERA	// KOIDA /78 /2021
		VS	VS	()
29	BLAPL/0010957/2022	STATE OF ODISHA ROHIT KUMAR BEHERA	R.K.SAMANTASINGHAR	// KHURDA SADAR /114 /2022
		VS	VS	()
30	BLAPL/0010958/2022	STATE OF ODISHA SUNIL DALEI @ MILU	AMLAN SHAKTI PAUL	// / /0
		VS	VS	()
31	BLAPL/0010959/2022	STATE OF ODISHA JAMIR KHAN	PRAFULLA KUMAR KHATEI	// / /0
		VS	VS	()
32	BLAPL/0010960/2022	STATE OF ODISHA NAZIR MOHAMMAD	AMITAV TRIPATHY	// GOCHHAPADA /87 /2022
		VS	VS	()
33	BLAPL/0010961/2022	STATE OF ODISHA GAGAN GOUDA	S.S.RAY (2)	// DHARAKOT PS /141 /2022
		VS	VS	()
34	BLAPL/0010962/2022	STATE OF ODISHA PRASANTA KUMAR SAHOO @ KUNU	PRAFULLA KUMAR KHATEI	// / /0
		VS	VS	()

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35	BLAPL/0010963/2022	STATE OF ODISHA SHAIK JAVED ALKHTAR @ SK. JAVED VS	JITENDRA SAMANTARAY VS	// DAMANJODI /89 /2020 ()
36	BLAPL/0010964/2022	STATE OF ODISHA PRABIR @ TIKI PALEI VS	JITENDRA SAMANTARAY VS	// KODALA /628 /2022 ()
37	BLAPL/0010965/2022	STATE OF ODISHA RUPA @ UPENDRA SAHOO VS	SANTOSH KUMAR MAHANTY VS	// JAGANNATHA PRASAD /365 /2022 ()
38	BLAPL/0010966/2022	STATE OF ODISHA SANA KHILLA VS	JAJATI KESHARI KHUNTIA VS	// PADWA /47 /2020 ()
39	BLAPL/0010967/2022	STATE OF ODISHA RANJIT MOHARANA VS	HRUDANANDA MOHAPATRA VS	// DHENKANAL TOWN /526 /2022 ()
40	CMAPL/0000594/2022	STATE OF ODISHA BIPLAB SAHU VS	KARUNA KAR NAYAK VS	// () //
41	CMAPL/0000595/2022	STATE OF ODISHA BAISHNABA CHARAN MOHANTY VS	ADV. VS	// () //
42	CMP/0001102/2022	STATE OF ODISHA JIGAR PATEL VS	JANGYA PRAKASH PARIDA VS	// () //
43	CONTC/0006732/2022	RANJAN LAL SRIVASTAV JANMEJAYA KUMAR VS	ADV. VS	// () //
44	CONTC/0006733/2022	P.ANVESHA REDDY,IAS NABEEN CHANDRA MAHARANA VS	ADV VS	// () //
45	CONTC/0006734/2022	SANJEEV CHOPRA, I.A.S. RATNAKAR MOHANTY VS	ADV. VS	// () //
		ANU GARG,IAS		//

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46	CONTC/0006735/2022	KARTIK CHANDRA DAS VS ASHISH THAKARE, I.A.S.	ADV VS	// 0 //
47	CONTC/0006736/2022	SUDHANSU SEKHAR PATNAIK VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
48	CONTC/0006737/2022	DINAKRUSHNA SWAIN VS SANJAYA SINGH, IAS	DR. JITENDRA KUMAR LENKA VS	// 0 //
49	CONTC/0006738/2022	SUPRIYA NANDA VS ASWASTI S., IAS	ADV. VS	// 0 //
50	CONTC/0006739/2022	BHARATI DEI VS ASWASTI S., IAS	ADV. VS	// 0 //
51	CONTC/0006740/2022	MANAS MISHRA VS ASWASTI S., I.A.S.	ADV VS	// 0 //
52	CONTC/0006741/2022	NIRANJAN GURU VS PUSPA MINZ, DISTRICT EDUCATION OFFICER, JHARSUGUDA	ADV VS	// 0 //
53	CONTC/0006742/2022	SHANKAR DAS VS NARAYANAN SURESH KRISHNAN, M.D. AND CEO	ADV. VS	// 0 //
54	CONTC/0006743/2022	PRAVATI SINGH VS A.K.K.MEENA, IAS	ADV. VS	// 0 //
55	CONTC/0006744/2022	ANANTA CHARAN SAHOO VS SUSHIL KUMAR LOHANI, I.A.S.	ADV VS	// 0 //
56	CONTC/0006745/2022	BISHNU PRIYA PADHI VS SIDDESWAR BALIRAM BONDER, COLLECTOR, BHADRAK	JAJATI KESHARI KHUNTIA VS	// 0 //
57	CONTC/0006746/2022	DR.SULATA MOHAPATRA	ADV.	//

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		VS	VS	()
58	CONTC/0006747/2022	USHARANI SAHOO,ADDL. SECY.,H AND F.W. DEPT. PRADIPTA KUMAR PRADHAN	BIKASH MISHRA	//
		VS	VS	()
59	CONTC/0006748/2022	ASWATHY S.,IAS Y. DHARMA RAO	ADV	//
		VS	VS	()
60	CONTC/0006749/2022	ASWATHY S., I.A.S. DEBO RAJ MAHANTY	ADV.	//
		VS	VS	()
61	CONTC/0006750/2022	ASWATHY S.,IAS B.DHANANJAYA	ADV	//
		VS	VS	()
62	CONTC/0006751/2022	ASWATHY S., I.A.S. SANGHAMITRA PATNAIK	ADV.	//
		VS	VS	()
63	CRLA/0000983/2022	ASWATHY S.,IAS GOPAL CHANDRA RAUTA@GOPAL RAUT	BIJAYA KUMAR RAGADA	GOSANINUAGAM /86 /2017
		VS	VS	PRESIDING OFFICER,OPID,BERHAMPUR(Ganjam)
64	CRLA/0000984/2022	STATE OF ODISHA SUNIL KUMAR NAIK @ SUNIL NAIK	BHABANI SHANKAR DASPARIDA	GR/0000002/2017
		VS	VS	ANGUL TOWN /263 /2014
65	CRLA/0000985/2022	STATE OF ODISHA SADASIV MOHAPATRA	SUKANTA KUMAR NAYAK	JAJPUR SADAR /261 /2020
		VS	VS	()
66	CRLA/0000986/2022	STATE OF ODISHA DEEPAK ROUT	SUKANTA KUMAR NAYAK	JAJPUR SADAR /261 /2020
		VS	VS	()
67	CRLA/0000987/2022	STATE OF ODISHA SUBASH CHANDRA BHANDA	BIJAYA KUMAR RAGADA	SAMBALPUR VIGILANCE /25 /2015
		VS	VS	()
68	CRLA/0000988/2022	STATE OF ODISHA(VIG.) APANI BEHERA	SIDHARTH MISHRA	BHADRAK RURAL /648 /2015
		VS	VS	()

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69	CRLMA/000301/2022	STATE OF ODISHA BASANTA KUMAR BEHERA VS	SUJATA JENA VS	// KHANDAGIRI P.S. /521 /2021 S.D.J.M.,BHUBANESWAR(Khordha *)
70	CRLMC/0003321/2022	STATE OF ODISHA SATYENDRA PANDIT VS	SK. ZAFARULLA VS	CT/0005568/2022 /6 /2018 ()
71	CRLMC/0003322/2022	STATE OF ODISHA MANGALI PATRA VS	SK. ZAFARULLA VS	// / /0 ()
72	CRLMC/0003323/2022	STATE OF ODISHA DEBU MURMU VS	SURYAKANTA DWIBEDI VS	// / /0 ()
73	CRLMC/0003324/2022	STATE OF ODISHA KESHAB MUDULI VS	R.N.DAS.MAHAPATRA VS	// BOLAGARH P.S. /88 /2022 ()
74	CRLMC/0003325/2022	SUNITA MUDULI SHRIKANT MOHTA VS	SOUMYA RANJAN MOHANTY VS	// / /0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR(Khordha *)
75	CRLMC/0003326/2022	REPUBLIC OF INDIA(CBI) NARI@NARENDRA GARADIA VS	SUNIL KUMAR PANDA VS	TR/0000004/2017 MUNIGUDA /131 /2012 ()
76	CRLMC/0003327/2022	STATE OF ODISHA SIBA SANKAR PATRA VS	SANTOSH CHANDRA ATABUDHI VS	// CHANDRASEKHARPUR /16 /1996 ()
77	CRLMP/0002283/2022	STATE OF ODISHA LATIFUR RAHAMAN VS	AMULYA RATNA PANDA VS	// / /0 ()
78	CRLMP/0002284/2022	STATE OF ODISHA SUMAN MISHRA VS	MANMAYA KUMAR DASH VS	// / /0 ()
79	CRLMP/0002285/2022	STATE OF ODISHA DEEPAK DIGAL VS	BYOMAKESH TRIPATHY VS	// / /0 ()
		STATE OF ODISHA		//

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80	CRLMP/0002286/2022	NIROJA ACHARYA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
81	CRLMP/0002287/2022	KALANDI BEHERA VS STATE OF ODISHA	AMRITA MISHRA VS	//0 () //
82	CRLMP/0002288/2022	MAJEDA BIBI VS STATE OF ODISHA	G.C.MOHANTY VS	//0 () //
83	CRLMP/0002289/2022	SANJAY KUMAR SAHOO VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 () //
84	CRLMP/0002290/2022	BIMALA PAHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	//0 () //
85	CRLMP/0002291/2022	PRAKASH CHANDRA KARAN VS STATE OF ODISHA	KSHIRODA KUMAR ROUT VS	//0 () //
86	CRLMP/0002292/2022	B.PURNA CHANDRA PATRA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	//0 () //
87	CRLMP/0002293/2022	SMITA MOHANTY VS STATE OF ODISHA	RAMDAS ACHARY VS	//0 () //
88	CRLMP/0002294/2022	JYOTSHNA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
89	CRLREV/0000517/2022	TRINATH SAHU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	PHULBANI TOWN /96 /2018 () //
90	CRP/0000026/2022	JANAKI NAYAK@PADMA NAYAK VS PADMA NAYAK	BASUDEV MISHRA VS	// () //
91	MACA/0000591/2022	NEW INDIA ASSURANCE CO.LTD.	MAHITOSH SINHA	//

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		VS	VS	()
92	MACA/0000592/2022	NIRUPAMA BAG SUSAMA PRADHANA	BIRANCHI NARAYAN RATH	//
		VS	VS	()
93	MACA/0000593/2022	KALI PRASAD MISHRA BAMBA SINGH @ BAMBO SINGH	KAPILA CHARAN NAYAK	//
		VS	VS	()
94	MATA/0000226/2022	SARADA PASANNA MOHANTY SASWATI SAHU	RABI NARAYAN BEHERA	//
		VS	VS	()
95	RPFAM/0000283/2022	SWAPNIL SAHOO KAUSAL KHAN	SARAT KUMAR ACHARYA	//
		VS	VS	()
96	RPFAM/0000284/2022	JAMILA BIBI SRIKANT MEHER	SUBRAT KUMAR NANDA 1	//
		VS	VS	()
97	RPFAM/0000285/2022	UPASI MEHER SRIKANT MEHER	SUBRAT KUMAR NANDA 1	//
		VS	VS	()
98	RSA/0000295/2022	NABIN MEHER STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//
		VS	VS	DISTRICT & SESSIONS JUDGE,BALASORE(Baleshwar)
99	RVWPET/0000300/2022	BINAPANI PANDA PANCHANAN RANA	ADV.	RFA/0000170/2018
		VS	VS	//
100	TRP(C)/0000428/2022	COLLECTOR, BARGARH PUNNNYAPRAVA BARIK	SATYA NARAYAN MISHRA 4	//
		VS	VS	()
101	TRPCRL/0000099/2022	MANOJ KUMAR BARIK DEEPIKA PATRA	LAXMIDHAR DASH	//
		VS	VS	/0
102	WA/0001452/2022	CH. SURYAKANTI PATRO STATE OF ODISHA	NIHARKANTA PRAHARAJ, G.A.(B)	//
		VS	VS	()

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103	WA/0001453/2022	DR. NIRANJAN MISHRA PRIYANKA MOHANTY VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// // 0 //
104	WA/0001454/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS JOGENDRA BARIK	SAILAZA NANDAN DAS, A.S.C. VS	// 0 //
105	WA/0001455/2022	DR. UDAYANATH BEHERA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
106	WA/0001456/2022	STATE OF ODISHA VS ANANTA SAHOO	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
107	WA/0001457/2022	SURESH CHANDRA SETHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
108	WP(C)/0029336/2022	RAMESH MAHARANA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
109	WP(C)/0029337/2022	GANESH KUMAR PANI VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
110	WP(C)/0029338/2022	SUDHANSU PATTANAİK VS RM, RBI, BBSR	SITANSU MOHAN SINGH VS	// 0 //
111	WP(C)/0029339/2022	PRAMOD KUMAR BEHERA VS RM, RBI, BBSR	SITANSU MOHAN SINGH VS	// 0 //
112	WP(C)/0029340/2022	KUNA SETHY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
113	WP(C)/0029341/2022	BIDYADHAR SETHY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //

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114	WP(C)/0029342/2022	MAHENDRA BAG VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //
115	WP(C)/0029343/2022	SAROJ BASINI PATNAIK VS BMC, BBSR	G.N.MOHAPATRA VS	// 0 //
116	WP(C)/0029344/2022	GOBINDA MEHER VS THE SPECIAL LAND ACQUISITION OFFICER CUM R.R.O., NUAPADA	SUSHANTA KUMAR JOSHI VS	// 0 //
117	WP(C)/0029345/2022	NAKUL CHANDRA DORA VS GM, S.R.E.I. EQUIPMENT FINANCE LTD., KOLKATA	NIRANJAN PANDA VS	// 0 //
118	WP(C)/0029346/2022	PREETI PRAKASH VS GOVT. OF ODISHA,H AND FW DEPT.	PARESH KUMAR SAHOO VS	// 0 //
119	WP(C)/0029347/2022	JIBARDHAN MENDALI VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	// 0 //
120	WP(C)/0029348/2022	ANKURA SAHOO VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
121	WP(C)/0029349/2022	SURAJLAL SAMAL VS STATE OF ODISHA	DINABANDHU NAYAK VS	// 0 //
122	WP(C)/0029350/2022	MAGA BEHERA VS THE REVENUE DIVISIONAL COMMNR., CENTRAL DIVISION CUTTACK		// 0 //
123	WP(C)/0029351/2022	ROHIT KUMAR JAYSWAL VS STATE OF ODISHA	PRASANNA KUMAR NAYAK 1 VS	// 0 //
124	WP(C)/0029352/2022	KAILASH CHANDRA MOHANTY VS MINISTER OF SECONDARY EDU., GOVT. OF ODISHA	KAILASH CHANDRA MOHANTY VS	// 0 //
125	WP(C)/0029353/2022	MANOJ KUMAR CHOUDHURY	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
126	WP(C)/0029354/2022	STATE OF ODISHA SARAT KUMAR DASH	KAILASH CHANDRA MOHANTY	//
		VS	VS	0
127	WP(C)/0029355/2022	MINISTER OF O.L.I.C. LTD. RAMESH NAIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
128	WP(C)/0029356/2022	STATE OF ORISSA TAPAN KUMAR SATAPATHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
129	WP(C)/0029357/2022	STATE OF ORISSA PRAVAT KUMAR SAMAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
130	WP(C)/0029358/2022	STATE OF ORISSA SWARNALATA ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
131	WP(C)/0029359/2022	STATE OF ODISHA DAMBARUDHAR RANDHARI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
132	WP(C)/0029360/2022	STATE OF ODISHA BRUNDABAN SAHU	KRISHNA CHANDRA SAHU	//
		VS	VS	0
133	WP(C)/0029361/2022	STATE OF ODISHA RAMESH PRASAD JAIN	SUBHA BIKASH PANDA	//
		VS	VS	0
134	WP(C)/0029362/2022	STATE OF ODISHA AVAYA KUMAR PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
135	WP(C)/0029363/2022	STATE OF ORISSA BALARAM DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
136	WP(C)/0029364/2022	STATE OF ORISSA KUMUDA KANTA DASH	RAMDAS ACHARY	//
		VS	VS	0

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137	WP(C)/0029365/2022	STATE OF ODISHA KARTIK CHANDRA JENA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
138	WP(C)/0029366/2022	STATE OF ODISHA SIPRA MOHAPATRA VS	BHABANI SHANKAR RAYAGURU VS	// // 0
139	WP(C)/0029367/2022	STATE OF ODISHA CHANDRA MOHAN SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
140	WP(C)/0029368/2022	STATE OF ORISSA DASARATH DEO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
141	WP(C)/0029369/2022	STATE OF ODISHA NIRMAL KUMAR BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // 0
142	WP(C)/0029370/2022	STATE OF ORISSA GURUCHARAN MOHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
143	WP(C)/0029371/2022	STATE OF ODISHA RABINDRA KUMAR NAHAK VS	RAJ KUMAR SUTAR VS	// // 0
144	WP(C)/0029372/2022	STATE OF ODISHA SHIBA PRASAD MOHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
145	WP(C)/0029373/2022	STATE OF ODISHA SARAT CHANDRA NANDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
146	WP(C)/0029374/2022	STATE OF ORISSA RAMAKANTA SAHU VS	RABINARAYAN MISHRA VS	// // 0
147	WP(C)/0029375/2022	STATE OF ODISHA PRAMOD KUMAR ROUT VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :03/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0029376/2022	SARAT CHANDRA MAJHI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
149	WP(C)/0029377/2022	KALPANA PRADHAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
150	WP(C)/0029378/2022	PADMANAV MISHRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
151	WP(C)/0029379/2022	SARAT CHANDRA TRIPATHY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
152	WP(C)/0029380/2022	GOBINDA CHANDRA SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
153	WP(C)/0029381/2022	SIBAPRASAD PAIKARAY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
154	WP(C)/0029382/2022	PRAVATI PRUSTY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
155	WP(C)/0029383/2022	SARANGADHAR SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
156	WP(C)/0029384/2022	JATINDRA KUMAR MOHANTA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
157	WP(C)/0029385/2022	LONA NAYAK VS ADDL. REVISIONAL COURT NO III, BOARD OF REVENUE, ODISHA	K.M.H.NIAMATI VS	// 0 //
158	WP(C)/0029386/2022	GURUCHARAN PALAI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
159	WP(C)/0029387/2022	KASTURI DEI	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0029388/2022	STATE OF ORISSA NARAYAN PATI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
161	WP(C)/0029389/2022	STATE OF ORISSA NIRUPAMA MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
162	WP(C)/0029390/2022	STATE OF ORISSA RAMAKANTA PATI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
163	WP(C)/0029391/2022	STATE OF ORISSA SIBAPRASAD RAIGURU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
164	WP(C)/0029392/2022	STATE OF ORISSA RABINDRA NATH MOHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
165	WP(C)/0029393/2022	STATE OF ORISSA BASANTA KUMAR OTTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
166	WP(C)/0029394/2022	STATE OF ORISSA SADHU CHARAN PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
167	WP(C)/0029395/2022	STATE OF ORISSA SUDHIR SINGH EDUCATIONAL AND CHARITABLE TRUST, BBSR	RUSHABRANTI SATAPATHY	//
		VS	VS	0
168	WP(C)/0029396/2022	STATE OF ODISHA PRASANTA KUMAR BAGARTI	GYANARANJAN SETHI	//
		VS	VS	0
169	WP(C)/0029397/2022	STATE OF ODISHA PRIYADARSAN DAS	SIDHARTHA MISHRA 1	//
		VS	VS	0
170	WP(C)/0029398/2022	THE COLLECTOR AND DM, SUNDARGARH BHIMSEN PRADHAN	BHABANI SHANKAR DAS PARIDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0029399/2022	UNION OF INDIA DURGA PRASAD DASH VS	SURESH KUMAR CHOUDHURY VS	// // ()
172	WP(C)/0029400/2022	THE ADDL. DISTRICT MAGISTRATE GENERAL, PURI SUNIL KUMAR BHANJA VS	GYANARANJAN SETHI VS	// // ()
173	WP(C)/0029401/2022	STATE OF ODISHA AKSHAYA KUMAR SAMANTARA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
174	WP(C)/0029402/2022	STATE OF ODISHA AKASHMIKA NAYAK VS	PRASANTA KUMAR SAHOO VS	// // ()
175	WP(C)/0029403/2022	RABINARAYAN DAS E.KANYA KUMARI VS	SHARMISTHA SAMAL VS	// // ()
176	WP(C)/0029404/2022	STATE OF ODISHA DEBENDRA KUMAR SAMAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
177	WP(C)/0029405/2022	STATE OF ODISHA MANMATHA KUMAR GIRI VS	SRINIBASH SATAPATHY VS	// // ()
178	WP(C)/0029406/2022	THE UNION OF INDIA CHITTARANJAN MOHANTY VS	SUSHREE SUNIL KANTA NAYAK VS	// // ()
179	WP(C)/0029407/2022	GOVT. OF ODISHA GAYARAM SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
180	WP(C)/0029408/2022	STATE OF ODISHA SK. SAMSAR ALLI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
181	WP(C)/0029409/2022	STATE OF ODISHA LAXMIDHAR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :03/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0029410/2022	BASANTA KUMAR BEHERA VS CHAIRMAN-CUM-MD, ODISHA INFRASTRUCTURE DEVELOPMENT CORP.,BBSR	PRAMOD KUMAR NAYAK VS	// 0 //
183	WP(C)/0029411/2022	SAILABALA SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
184	WP(C)/0029412/2022	M/S SAMAL BUILDERS PVT. LTD.,DHENKANAL VS NATIONAL THERMAL POWER CORP.,NEW DELHI	SUBIR PALIT VS	// 0 //
185	WP(C)/0029413/2022	RANJITA DANDAPAT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
186	WP(C)/0029414/2022	RANJAN KUMAR MALLA VS THE STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// 0 //
187	WP(C)/0029415/2022	VINDHYAVASINI HIGHER SEC. SCHOOL, BARGARH SISIR KUMAR PUROHIT VS STATE OF ODISHA	VS	// 0 //
188	WP(C)/0029416/2022	PADMANAVA MAHASUAR VS DIST. SUB-REGISTRAR, PURI	RAMA PRASHAN DASH VS	// 0 //
189	WP(C)/0029417/2022	JANARDAN MAHASUAR VS DIST. SUB-REGISTRAR, PURI	RAMA PRASHAN DASH VS	// 0 //
190	WP(C)/0029418/2022	KHAGENDRA NARAYAN TRIPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
191	WP(C)/0029419/2022	MADHUSUDAN MAHASUAR VS DIST. SUB-REGISTRAR, PURI	RAMA PRASHAN DASH VS	// 0 //
192	WP(C)/0029420/2022	ANNAPURNA NANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
193	WP(C)/0029421/2022	SHRINIBA PRADHAN	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0029422/2022	LAXMINARAYAN MAHASUAR	RAMA PRASHAN DASH	//
		VS	VS	0
		DIST. SUB-REGISTRAR, PURI		//
195	WP(C)/0029423/2022	DURGA CHARAN JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0029424/2022	BAIDYANATH MAHASUAR	RAMA PRASHAN DASH	//
		VS	VS	0
		DIST. SUB-REGISTRAR, PURI		//
197	WP(C)/0029425/2022	MANMATH KUMAR BHOI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0029426/2022	JAYANTA KUMAR PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0029427/2022	CHINMAYA CHITTARANJAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0029428/2022	SUBASH CHANDRA SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0029429/2022	RAMESH CHANDRA KHATUA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0029430/2022	RAMESH CHANDRA PARIDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0029431/2022	GAURANGA PADHIARI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0029432/2022	ABHIMANYU BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :03/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0029433/2022	STATE OF ODISHA ASWINI KUMAR PATRA VS	TIRTH KUMAR SAHU VS	// // 0
206	WP(C)/0029434/2022	THE STATE OF ODISHA BRUNDABAN SETHY VS	P.C.CHHINCHANI VS	// // 0
207	WP(C)/0029435/2022	STATE OF ODISHA SADHU CHARAN SAHOO VS	H.N.MOHAPATRA VS	// // 0
208	WP(C)/0029436/2022	STATE OF ODISHA SUKANT SETHI VS	P.C.CHHINCHANI VS	// // 0
209	WP(C)/0029437/2022	STATE OF ODISHA MUKTIKANTA PANIGRAHI VS	A.B.PARIDA VS	// // 0
210	WP(C)/0029438/2022	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
211	WP(C)/0029439/2022	STATE OF ODISHA GITANJALI MOHANTY VS	DURGESH NARAYAN RATH VS	// // 0
212	WP(C)/0029440/2022	STATE OF ODISHA PABITRA KUMAR ROUL VS	DILLIP KUMAR MOHAPATRA VS	// // 0
213	WP(C)/0029441/2022	STATE OF ODISHA PURNA CHANDRA SAHOO VS	DURGESH NARAYAN RATH VS	// // 0
214	WP(C)/0029442/2022	STATE OF ODISHA BICITRA KUMAR ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // 0
215	WP(C)/0029443/2022	STATE OF ODISHA BISHNU NAYAK VS STATE OF ODISHA	SATYAJIT MUKHARJEE VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0029444/2022	DHIRENDRA KUMAR KHATUA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
217	WP(C)/0029445/2022	MAHANADI COALFIELDS LTD.,ANGUL VS DHOBEI BEHERA	DEBARAJ MOHANTY VS	// 0 //
218	WP(C)/0029446/2022	JATA KRUSHNA BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
219	WP(C)/0029447/2022	PRATAP CHANDRA MOHANTY VS THE STATE OF ORISSA	SHIVSANKAR MOHANTY VS	// 0 //
220	WP(C)/0029448/2022	AMARENDRA PANDA VS STATE OF ORISSA	ABHILASH MISHRA VS	// 0 //
221	WP(C)/0029449/2022	ZAHIRUDDIN KHAN VS INCOME TAX OFFICER, BHADRAK	DIGANTA DAS VS	// 0 //
222	WP(C)/0029450/2022	DR.HADIBANDHU PANIGRAHY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
223	WP(C)/0029451/2022	LOKANATH PANDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
224	WP(C)/0029452/2022	BHARATI PRADHANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
225	WP(C)/0029453/2022	LAXMINARAYAN SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
226	WP(C)/0029454/2022	SHEKHA ABUTAHARA VS SANTILATA MISHRA	H.N.MOHAPATRA VS	// 0 //
227	WPCRL/0000143/2022	ANIL PRUSTY @ ANIL KUMAR PRUSTY	DEVASHIS PANDA	//0

ORISSA HIGH COURT**FILING REPORT AS ON :03/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0014303/2022	DUKHA MARTHA @ DUKHISHYAM MARTHA	LAXMIKANTA BEHERA	SAHID NAGAR P.S. /500 /2022
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0014304/2022	ASWINI BEHERA	SOUBHAGYA KUMAR DASH	DHENKANAL TOWN /324 /2022
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0014305/2022	PRAHALLAD DHAL	PRADEEP KUMAR DAS	CHANDABALI /335 /2022
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0014306/2022	SUNIL JENA @ SUNIL KUMAR JENA	BIPIN KUMAR NAYAK	DELANGA /173 /2022
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0014307/2022	PADMANAVA JATA @ PADMANABHA JATA	SAILABALA JENA	JENAPUR /288 /2022
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0014308/2022	ANUPAM BEHERA	SOUBHAGYA KUMAR DASH	DHENKANAL TOWN /324 /2022
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0014309/2022	RUPANLAL SAHU	SUSHANTA KUMAR JOSHI	JONK /236 /2022
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0014310/2022	SUKANTA SAHU	SUSANTA KUMAR LENKA	JATNI P.S. /390 /2022
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0014311/2022	RAMESH KUMAR PRADHAN	BYOMAKESH TRIPATHY	//0
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0014312/2022	BARSHA PARIDA @ DRAUPATI PARIDA	JAYANTA KUMAR MAJHI	BALASORE SADAR /271 /2022
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0014313/2022	BABUNA @ PABITRA MAJHI	PRASANTA KUMAR SAHOO	TANGI /74 /2022
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0014314/2022	STATE OF ODISHA KIRATI NAG VS	BIBHU PRASAD CHHUALSINGH VS	// TARBHA /200 /2020 ()
240	ABLAPL/0014315/2022	STATE OF ODISHA CHANDRASEKHAR PANDA VS	BIPIN KUMAR NAYAK VS	// PIPLI /495 /2022 ()
241	ABLAPL/0014316/2022	STATE OF ODISHA DHARMENDRA SAHU VS	TUKUNA KUMAR MISHRA VS	// CHANDAHANADI /131 /2022 ()
242	ABLAPL/0014317/2022	STATE OF ODISHA BIJAY KUMAR BEHERA VS	T.K.J.SAMANTA VS	// / /0 ()
243	ABLAPL/0014318/2022	STATE OF ODISHA BISWAJIT BARIK VS	JAYANTA KUMAR MAJHI VS	// NILGIRI /305 /2022 ()
244	ABLAPL/0014319/2022	STATE OF ODISHA CHANDAN KUMAR SAHU VS	JAYANTA KUMAR MAJHI VS	// KHANTAPADA /258 /2022 ()
245	ABLAPL/0014320/2022	STATE OF ODISHA ARDHENDU SEKHAR SING @ ARDHENDU SHEKHARSINGH VS	SUNIL KANTA DWIBEDI VS	// BALASORE VIGILANCE /33 /2021 ()
246	ABLAPL/0014321/2022	STATE OF ODISHA(VIG.) RANJIT DAS VS	SUSANTA KUMAR DASH VS	// MAHAKALPARA /183 /2022 ()
247	ABLAPL/0014322/2022	STATE OF ODISHA DEEPAK PARIDA @ DEEPAK RANJAN PARIDA @ BABUSHAN PARIDA VS	BABUSHAN MARICHANDAN VS	// BHASMA /253 /2022 ()
248	ABLAPL/0014323/2022	STATE OF ODISHA SATYAJIT BARIK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
249	ABLAPL/0014324/2022	STATE OF ODISHA DHANANJAY MAJKHAND VS	PRASHANTA KUMAR NAYAK VS	// KANTABANJI /260 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :03/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	ABLAPL/0014325/2022	BUDHINATH @ BUDHANATH PRADHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	DHUSURI /119 /2022 () //
251	ABLAPL/0014326/2022	TRIBIKRAM GHOSH VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHANDABALI /335 /2022 () //
252	ABLAPL/0014327/2022	AJAY KUMAR BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	COLLIERY /560 /2022 () //
253	ABLAPL/0014328/2022	ARDHENDU SHEKHAR SING @ ARDHENDU SHEKHAR SING VS STATE OF ODISHA(VIG.)	SUKANTA DWIBEDI VS	BALASORE VIGILANCE /32 /2021 () //
254	ABLAPL/0014329/2022	KUNDAN TANTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SUNDARGARH TOWN /377 /2022 () //
255	ABLAPL/0014330/2022	PRAFULLA MAHARANA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	SIMULIA /156 /2022 () //
256	ABLAPL/0014331/2022	PRAKSIMA ATAN ONWABAH SINGH @ PROXIMA A VS STATE OF ODISHA(VIG.)	SUKANTA DWIBEDI VS	BALASORE VIGILANCE /39 /2021 () //
257	ABLAPL/0014332/2022	SURESH RANJAN SAHU @ SAHOO VS STATE OF ODISHA	SUJATA JENA VS	KHANDAGIRI P.S. /521 /2021 () //
258	ABLAPL/0014333/2022	JAFARULLAH BAIG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JATNI P.S. /315 /2022 () //
259	ABLAPL/0014334/2022	PRAKSIMA ATAN ONWABAH SINGH @ PROXIMA A VS STATE OF ODISHA(VIG.)	SUKANTA DWIBEDI VS	BALASORE VIGILANCE /38 /2021 () //
260	ABLAPL/0014335/2022	DHANESWAR PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
261	ABLAPL/0014336/2022	TRIRAM GOUDA	TUKUNA KUMAR MISHRA	CHANDAHANDI /93 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :03/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	ABLAPL/0014337/2022	STATE OF ODISHA BHAGABAN JENA	RITU RANJAN CHHOTARAY	// BAIDESWAR /44 /2022
		VS	VS	()
263	ABLAPL/0014338/2022	STATE OF ODISHA PRAFULLA SAHOO	JAYADEBA BEHERA	// / /0
		VS	VS	()
264	ABLAPL/0014339/2022	STATE OF ODISHA RADHESHYAM MODI	BIJAYA KUMAR RAGADA	// PURIGHAT /222 /2022
		VS	VS	()
265	ABLAPL/0014340/2022	STATE OF ODISHA BASANTA SAHU	BIKRAM CHANDRA GHADEI	// BALIMI /199 /2022
		VS	VS	()
266	ABLAPL/0014341/2022	STATE OF ODISHA ODIA BISOYI @ UDIA BISOYI	SANTOSH KUMAR MAHANTY	// K.NUAGAON /270 /2022
		VS	VS	()
267	ABLAPL/0014342/2022	STATE OF ODISHA SANTIA @ SANTANU PRADHAN	JAYADEBA BEHERA	// KHANDAPARA /241 /2022
		VS	VS	()
268	ABLAPL/0014343/2022	STATE OF ODISHA BAKATI BAI	SATYABRATA DASH	// JENAPUR /297 /2022
		VS	VS	()
269	ABLAPL/0014344/2022	STATE OF ODISHA CHINMAYA DHAL	SATYABRATA DASH	// BADACHANA /320 /2022
		VS	VS	()
270	ABLAPL/0014345/2022	STATE OF ODISHA KAKA @ SATYAJIT MUKHI	SUSHANTA HARICHANDAN	// PURIGHAT /269 /2022
		VS	VS	()
271	ABLAPL/0014346/2022	STATE OF ODISHA KUSUM MODI	BIJAYA KUMAR RAGADA	// PURIGHAT /222 /2022
		VS	VS	()
272	ABLAPL/0014347/2022	STATE OF ODISHA TUSHAR @ TUSAR RANJAN DASH	SATYABRATA DASH	// BADACHANA /315 /2022
		VS	VS	()

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FILING REPORT AS ON :03/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0014348/2022	STATE OF ODISHA TUKUNA LENKA VS	PRADEEP KUMAR DAS VS	// CHANDABALI /335 /2022 ()
274	ABLAPL/0014349/2022	STATE OF ODISHA SAMITA PARIDA VS	NEPOLEON SAHANI VS	// TANGI (KHURDA) /583 /2022 ()
275	ABLAPL/0014350/2022	STATE OF ODISHA SANJIB @ SANJEEB KUMAR MOHANTY @ VELKA @ PRANAB MOHANTRA JENA VS	PRANAB MOHANTRA JENA VS	// BASTA /271 /2022 ()
276	ABLAPL/0014351/2022	STATE OF ODISHA AJAY KUMAR DAS VS	PRAVASH CHANDRA JENA VS	// / /0 ()
277	ABLAPL/0014352/2022	STATE OF ODISHA RAJESH KUMAR POHI VS	ACHYUTANANDA PATNAIK VS	// BHADRAK RURAL /545 /2022 ()
278	ABLAPL/0014353/2022	STATE OF ODISHA SUSANTA SETHI VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /213 /2022 ()
279	ABLAPL/0014354/2022	STATE OF ODISHA CHANDAN SAHOO @ BAPI VS	BIJAY KUMAR BEHERA VS	// KHARABEL NAGAR P.S. /351 /2022 ()
280	ABLAPL/0014355/2022	STATE OF ODISHA JAYANTIMANI SI VS	SAURAV TIBREWAL VS	// MURUDA /280 /2022 ()
281	ABLAPL/0014356/2022	STATE OF ODISHA SUSANTA KUMAR NAYAK VS STATE OF ODISHA	SAURAV TIBREWAL VS	// MURUDA /280 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :03/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	31/2022 CRP/26/2022	JANAKI NAYAK@PADMA NAYAK-MP	BASUDEV MISHRA
2	32/2022 CRP/26/2022	JANAKI NAYAK@PADMA NAYAK-MP	BASUDEV MISHRA
3	32/2022 CRP/26/2022	JANAKI NAYAK@PADMA NAYAK-MP	BASUDEV MISHRA
4	45/2022 WPCRL/83/2022	BATAKRUSHNA SWAIN-MP	PRASANTA KUMAR JENA
5	46/2022 WPCRL/114/2022	KALU JAGADEV @JAYANARAYAN JAGADEV-MP	PRAVASH CH JENA
6	47/2022 WPCRL/115/2022	KALU JAGADEV @ JAYANARAYAN JAGADEV-MP	PRAVASH CH JENA
7	95/2022 TRPCRL/99/2022	DEEPIKA PATRA-MP	LAXMIDHAR DASH
8	218/2022 CMAPL/533/2022	SUSANTA KUMAR PANDA-MP	M/S.S.S.DAS, S.K.SAMAL, S.JENA, S.P.NATH, S.D.ROUT
9	219/2022 CMAPL/406/2022	CHITTA RANJAN BARIK-MP	M/S. KSHIROD KUMAR ROUT, S.K.ROUT, J.NAIK, A.K.
10	260/2022 MATA/226/2022	SASWATI SAHU-MP	RABI NARAYAN BEHERA
11	261/2022 MATA/57/2019	DAYANIDHI RAYGURU-MP	
12	273/2022 CONTC/5375/2022	AJAY KUMAR MALI-MP	
13	274/2022 CONTC/5376/2022	RAJAT KUMAR TRIPATHY-MP	
14	275/2022 CONTC/5377/2022	ARYA JYOTI MISHRA-MP	
15	276/2022 CONTC/5378/2022	SIMANCHALA GANTAYAT-MP	
16	277/2022 CONTC/5379/2022	CHITTA RANJAN PATRO-MP	
17	278/2022 CONTC/5380/2022	SUNIL KUMAR MOHANTY-MP	
18	363/2022 RPFAM/283/2022	KAUSAL KHAN-MP	SARAT KUMAR ACHARYA
19	364/2022 RPFAM/283/2022	KAUSAL KHAN-MP	SARAT KUMAR ACHARYA
20	365/2022 RPFAM/284/2022	SRIKANT MEHER-MP	SUBRAT KUMAR NANDA 1
21	366/2022 RPFAM/284/2022	SRIKANT MEHER-MP	SUBRAT KUMAR NANDA 1
22	367/2022 RPFAM/285/2022	SRIKANT MEHER-MP	SUBRAT KUMAR NANDA 1
23	368/2022 RPFAM/285/2022	SRIKANT MEHER-MP	SUBRAT KUMAR NANDA 1
24	408/2022 WPC(OA)/502/2010	KARTIKA CHANDRA MUDULI-MP	
25	409/2022 WPC(OA)/2120/2018	KASINATH HOTA-MP	MOHENDRA KUMAR MOHAPATRO
26	476/2022	PUNNNYAPRAVA BARIK-MP	SATYA NARAYAN MISHRA 4

27	TRP(C)/428/2022 664/2022 FAO/395/2022	DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	SOMNATH ROY
28	719/2022 CRLREV/773/2009	ASIT KU.BALABANTARAY-MP	M/S.KASHINATH PATTNAIK
29	720/2022 CRLREV/562/2018	SAHADEBA PATRA-MP	M/S.LALATENDU SAMANTARAY
30	721/2022 CRLREV/517/2022	TRINATH SAHU-MP	DR. BINODA KUMAR MISHRA
31	1137/2022 RSA/486/2015	MINAKETAN JUAD-MP	M/S.RAMAKANT MOHANTY, SUMITRA MOHANTY
32	1138/2022 RSA/486/2015	MINAKETAN JUAD-MP	M/S.RAMAKANT MOHANTY, S.MOHANTY
33	1139/2022 RSA/486/2015	MINAKETAN JUAD-MP	M/S.RAMAKANT MOHANTY
34	1140/2022 RSA/486/2015	MINAKETAN JUAD-MP	M/S.RAMAKANT MOHANTY, SUMITRA MOHANTY
35	1141/2022 RSA/486/2015	MINAKETAN JUAD-MP	M/S.RAMAKANT MOHANTY
36	1142/2022 RSA/486/2015	MINAKETAN JUAD-MP	M/S.RAMAKANT MOHANTY
37	1143/2022 RSA/486/2015	MINAKETAN JUAD-MP	M/S.RAMAKANT MOHANTY
38	1144/2022 RSA/295/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
39	1145/2022 RSA/295/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
40	1154/2022 CMP/905/2022	DEBENDRA SAMAL-MP	AMIT KUMAR DAS
41	1155/2022 CMP/992/2022	BISWANATH KHATUA-MP	
42	1156/2022 CMP/1102/2022	JIGAR PATEL-MP	JANGYA PRAKASH PARIDA
43	1196/2022 WPC(OAC)/668/2019	MALATI BEHERA-MP	
44	1242/2022 MACA/591/2022	NEW INDIA ASSURANCE CO.LTD.-MP	MAHITOSH SINHA
45	1243/2022 MACA/842/2019	LIPU@DIYA JYOTI SARANGI-MP	M/S.K.C.NAYAK
46	1244/2022 MACA/801/2019	MANOJ KU.SWAIN-MP	M/S.K.C.NAYAK
47	1245/2022 MACA/801/2019	MANOJ KU.SWAIN-MP	M/S.K.C.NAYAK
48	1246/2022 MACA/821/2019	BASANTI SAHOO-MP	M/S.K.C.NAYAK
49	1247/2022 MACA/821/2019	BASANTI SAHOO-MP	M/S.K.C.NAYAK
50	1248/2022 MACA/822/2019	MANJULATA BEHERA-MP	M/S.K.C.NAYAK
51	1249/2022 MACA/822/2019	MANJULATA BEHERA-MP	M/S.K.C.NAYAK
52	1250/2022 MACA/592/2022	SUSAMA PRADHANA-MP	BIRANCHI NARAYAN RATH
53	1251/2022 MACA/584/2017	NATIONAL INSURANCE CO.LTD.-MP	M/S.MRINALINI PADHI
54	1837/2022 CRLA/983/2022	GOPAL CHANDRA RAUTA@GOPAL RAUT-MP	BIJAYA KUMAR RAGADA
55	1838/2022 CRLA/944/2022	SK.AZAD@SUKUTA-MP	SYED FAZLE AHMED
56	1839/2022 CRLA/944/2022	SK.AZAD@SUKUTA-MP	SYED FAZLE AHMED
57	1840/2022 CRLA/984/2022	SUNIL KUMAR NAIK @ SUNIL NAIK-MP	BHABANI SHANKAR DASPARIDA

58	1841/2022 CRLA/984/2022	SUNIL KUMAR NAIK @ SUNIL NAIK-MP	BHABANI SHANKAR DASPARIDA
59	1842/2022 CRLA/429/2021	BISWANATH BARIK@BISIA-MP	
60	1843/2022 CRLA/165/2020	BIJAY SEMULI-MP	MR.PRASHANT KUMAR NANDA D.SAHOO M/S.R.B.M
61	1844/2022 CRLA/912/2022	SAMIR KUMAR ROUT@RAJU-MP	SUKANTA KUMAR NAYAK
62	1845/2022 CRLA/985/2022	SADASIV MOHAPATRA-MP	SUKANTA KUMAR NAYAK
63	1846/2022 CRLA/987/2022	SUBASH CHANDRA BHANDA-MP	BIJAYA KUMAR RAGADA
64	1847/2022 CRLA/987/2022	SUBASH CHANDRA BHANDA-MP	BIJAYA KUMAR RAGADA
65	1848/2022 CRLA/988/2022	APANI BEHERA-MP	SIDHARTH MISHRA
66	1849/2022 CRLA/988/2022	APANI BEHERA-MP	SIDHARTH MISHRA
67	1973/2022 BLAPL/8574/2022	GOLAK DIGAL-MP	BISWAJIT MOHAPATRA
68	1974/2022 BLAPL/4496/2022	SAYED SHAHBAZ NAGVI-MP	
69	1975/2022 BLAPL/10418/2022	AJAY PRATAP KORI-MP	RESHMA BEHERA
70	1976/2022 BLAPL/7348/2022	TITALA @ TITOLA @ NAMARATNA KANHAR-MP	SANJIB KUMAR BHANJADEO
71	2229/2022 ABLAPL/12804/2022	PRAMOD KUMAR BISWAL-MP	
72	2230/2022 ABLAPL/12461/2022	KAILASH MALLIK-MP	
73	2231/2022 ABLAPL/11003/2022	KALIA PANDA-MP	
74	2232/2022 ABLAPL/14739/2021	KARUNAKAR BHARATI-MP	
75	2233/2022 ABLAPL/6707/2021	SWARUP ROUTRAY-MP	
76	2234/2022 ABLAPL/12091/2022	AMRITA MAJHI-MP	
77	2235/2022 ABLAPL/13498/2018	BABAJI BARIK@RATNAKAR BARIK-MP	DIBYAJYOTI SAHOO
78	2236/2022 ABLAPL/7662/2021	BHARATI JENA-MP	
79	2237/2022 ABLAPL/13625/2022	AJIT JENA-MP	
80	2238/2022 ABLAPL/11616/2022	CHINA BAIG @ ABZAL BAIG @ AFZAL BAIG-MP	S.S.RAY 2
81	2239/2022 ABLAPL/8997/2022	ROHIT MALIK-MP	
82	2240/2022 ABLAPL/13649/2022	ANIL KUMAR PANDI-MP	
83	2574/2022 CRLMC/3306/2022	ARUN NAYAK@ARUN KUMAR NAYAK-MP	UDIT RANJAN JENA
84	2575/2022 CRLMC/3306/2022	ARUN NAYAK@ARUN KUMAR NAYAK-MP	UDIT RANJAN JENA
85	2576/2022 CRLMC/3510/2016	INDRANI PATTNAIK-MP	M/S.SARADA P.SARANGI
86	2577/2022 CRLMC/3321/2022	SATYENDRA PANDIT-MP	SK. ZAFARULLA
87	2578/2022 CRLMC/2826/2022	SUDHANSU SEKHAR JENA-MP	
88	2579/2022 CRLMC/3323/2022	DEBU MURMU-MP	SURYAKANTA DWIBEDI
89	2580/2022	SHRIKANT MOHTA-MP	SOUMYA RANJAN MOHANTY

90	CRLMC/3325/2022 2581/2022	NARI@NARENDRA GARADIA-MP	SUNIL KUMAR PANDA
91	CRLMC/3326/2022 2582/2022	CHITTARANJAN RAY-MP	SATYA SMRUTI MOHANTY
92	CRLMC/2511/2022 3472/2022	DR.SULATA MOHAPATRA-MP	ADV
93	WA/1451/2022 3473/2022	BINAPANI SENAPATI-MP	DAYANANDA MOHAPATRA
94	WA/1415/2022 3474/2022	STATE OF ODISHA-MP	NIHARKANTA PRAHARAJ, G.A.(B)
95	WA/1452/2022 3475/2022	STATE OF ODISHA-MP	NIHARKANTA PRAHARAJ, G.A.(B)
96	WA/1452/2022 3476/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA , AGA
97	WA/125/2022 3477/2022	KHITINDRA KUMAR DUTTA-MP	DWARIKA PRASAD MOHANTY
98	WA/1366/2022 3478/2022	KHITINDRA KUMAR DUTTA-MP	DWARIKA PRASAD MOHANTY
99	WA/1366/2022 3479/2022	SURESH CHANDRA SETHI-MP	LAXMIKANTA MOHANTY
100	WA/1457/2022 3480/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
101	WA/1454/2022 3481/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
102	WA/1454/2022 3482/2022	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
103	WA/1456/2022 3483/2022	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
104	WA/1456/2022 15056/2022	BHAGIRATHI DWIBEDY-MP	KOUSIK ANANDA GURU
105	WP(C)/24935/2022 15057/2022	MAHENDRA BAG-MP	TIRTH KUMAR SAHU
106	WP(C)/29342/2022 15058/2022	SAROJ BASINI PATNAIK-MP	G.N.MOHAPATRA
107	WP(C)/29343/2022 15059/2022	NURAMA PRADHAN-MP	TRILOCHAN BARIK
108	WP(C)/35895/2021 15061/2022	UPENDRA SAHOO-MP	PRAFULLA KUMAR RATH
109	WP(C)/16660/2022 15062/2022	PREETI PRAKASH-MP	PARESH KUMAR SAHOO
110	WP(C)/29346/2022 15064/2022	ANKURA SAHOO-MP	JYOTI PATNAIK
111	WP(C)/29348/2022 15066/2022	BAIRAGI SAHU-MP	AMIT PRASAD BOSE
112	WP(C)/18996/2022 15067/2022	ROHIT KUMAR JAYSWAL-MP	PRASANNA KUMAR NAYAK 1
113	WP(C)/29351/2022 15068/2022	PAURNAMASI SAMAL-MP	P.K.ROUT
114	WP(C)/27593/2022 15069/2022	RAMESH PRASAD JAIN-MP	SUBHA BIKASH PANDA
115	WP(C)/29361/2022 15070/2022	RAMESH PRASAD JAIN-MP	SUBHA BIKASH PANDA
116	WP(C)/29361/2022 15071/2022	SAMEER KANTA PANDA-MP	PRABODHA CHANDRA NAYAK
117	WP(C)/38214/2021 15072/2022	SIPRA MOHAPATRA-MP	BHABANI SHANKAR RAYAGURU
118	WP(C)/29366/2022 15073/2022	RAMAKANTA SAHU-MP	RABINARAYAN MISHRA
119	WP(C)/29374/2022 15074/2022	KALPANA PRADHAN-MP	MANOJ KUMAR PANDA
120	WP(C)/29377/2022 15075/2022	PRAVATI PRUSTY-MP	DR. JITENDRA KUMAR LENKA
	WP(C)/29382/2022		

121	15076/2022 WP(C)/28239/2022	BISWAJIT PATI-MP	
122	15077/2022 WP(C)/25873/2022	RIDA INFRA PRIVATE LIMITED COMPANY, BBSR-MP	SARAT CHANDRA DASH
123	15078/2022 WP(C)/3252/2016	JOLLYRANI MOHAPATRA-MP	
124	15080/2022 WP(C)/29395/2022	SUDHIR SINGH EDUCATIONAL AND CHARITABLE TRUST, BBSR-MP	UBSIRIPANTI SATAPATHY
125	15081/2022 WP(C)/24869/2022	M/S SHREE RANISATI PADDY PROCESSING PVT. LTD., SONEPUR-MP	
126	15082/2022 WP(C)/29397/2022	PRIYADARSAN DAS-MP	SIDHARTHA MISHRA I
127	15083/2022 WP(C)/29399/2022	DURGA PRASAD DASH-MP	SURESH KUMAR CHOUDHURY
128	15084/2022 WP(C)/29402/2022	AKASHMIKA NAYAK-MP	PRASANTA KUMAR SAHOO
129	15085/2022 WP(C)/27634/2022	PRAMOD KUMAR MAJHI-MP	
130	15086/2022 WP(C)/29405/2022	MANMATHA KUMAR GIRI-MP	SRINIBASH SATAPATHY
131	15087/2022 WP(C)/23190/2022	KUANR MARNDY-MP	
132	15088/2022 WP(C)/29412/2022	M/S SAMAL BUILDERS PVT. LTD., DHENKANAL-MP	SUBIR PALIT
133	15089/2022 WP(C)/4926/2022	KRITIKA BHATTAR-MP	RAMA PRASHAN DASH
134	15090/2022 WP(C)/29415/2022	VINDHYAVASINI HIGHER SEC. SCHOOL, BARGARH-MP	SISIR KUMAR PUROHIT
135	15091/2022 WP(C)/29416/2022	PADMANAVA MAHASUAR-MP	RAMA PRASHAN DASH
136	15092/2022 WP(C)/29417/2022	JANARDAN MAHASUAR-MP	RAMA PRASHAN DASH
137	15093/2022 WP(C)/29419/2022	MADHUSUDAN MAHASUAR-MP	RAMA PRASHAN DASH
138	15094/2022 WP(C)/29422/2022	LAXMINARAYAN MAHASUAR-MP	RAMA PRASHAN DASH
139	15095/2022 WP(C)/29424/2022	BAIDYANATH MAHASUAR-MP	RAMA PRASHAN DASH
140	15096/2022 WP(C)/29433/2022	ASWINI KUMAR PATRA-MP	TIRTH KUMAR SAHU
141	15097/2022 WP(C)/29435/2022	SADHU CHARAN SAHOO-MP	H.N.MOHAPATRA
142	15098/2022 WP(C)/29437/2022	MUKTIKANTA PANIGRAHI-MP	A.B.PARIDA
143	15099/2022 WP(C)/25637/2017	STATE OF ORISSA-MP	SR.STANDING COUNSELS AND ME
144	15100/2022 WP(C)/29445/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
145	15101/2022 WP(C)/29445/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
146	15102/2022 WP(C)/23801/2022	RAMA CHANDRA PATRO-MP	
147	15103/2022 WP(C)/29448/2022	AMARENDRA PANDA-MP	ABHILASH MISHRA
148	15104/2022 WP(C)/29450/2022	DR.HADIBANDHU PANIGRAHY-MP	RAMDAS ACHARY
149	15105/2022 WP(C)/29451/2022	LOKANATH PANDA-MP	PABITRA KUMAR NAYAK
150	15106/2022 WP(C)/29452/2022	BHARATI PRADHANI-MP	MANAS KUMAR CHAND
151	15107/2022 WP(C)/29454/2022	SHEKHA ABUTAHARA-MP	H.N.MOHAPATRA